

C. A. T. Bench, JAIPUR

Date of Order	Orders
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94.3.94

Applicant present in person.

Sl K.P. Mishra, counsel for the respondent.

The applicant submits that departmental enquiry is still pending against him since 1977.

We are not aware of the fact and the applicant may move an application for quashing the proceedings pending, if he wants to do so. In the order dated 3.12.83 we do not find any mistake apparent on the face of the record.

The Review Petition is rejected.

(OP. Sharma)
M(A)

(DL Mehta)
SC.

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